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## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/209/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam & 6 others

NAME OF THE RESPONDENT(S)

: M/s Shanti Enterprises Electricals Private Limited & 5 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

(11 T. v.l. Sai Vilai

Petition ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Counsel for respondents called but absent. Counsel for petitioner submitted that the talks between the parties for settlement are in progress and the matter is referred to an auditor for making his assessment on the valuation of shares. He sought time to report the final outcome of the settlement. Time extended at his request. Counsel for petitioner undertakes to inform the counsel for respondents regarding the next

date of hearing. Put up on 27.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)